

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 126  
(IB)-1024/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

M/s Realfin Solutions Pvt. Ltd.

**.....Applicant**

Vs.

M/s Nikhil Footwears Pvt. Ltd.

**.....Respondent**

**Order delivered on 15.03.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

None have appeared for both the parties. In the interest of justice, matter adjourned to 08.05.2019.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**